

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 94 of 2011**

**Dated : 5<sup>th</sup> August, 2011**

**Present:       Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s T.S. Alloy Limited**

**... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s):       Mr. M.G. Ramachandran, Mr. R.M. Patnaik,**  
**Mr. P.P. Mohanty**

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on  
16.09.2011. Dasti service is permitted.

Post the matter on **16.09.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**